

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.10
I.A.Nos.487 & 849/2023 in
C.P. (IB)No.214/BB/2019

IN THE MATTER OF:

M/s. Madura Coats Pvt. Ltd. ... Petitioner
Vs.
M/s. Unitex Apparels Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 08.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in I.A.849/2023 : Ms. B. V. Vidyulatha

ORDER

1. Heard the Ld. Counsel appearing for the Applicant in I.A.849/2023.
2. List the case on **16.08.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi